THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) Yes, Sir.

- (b) The date for opening of tenders advertised in October, 1974 was 15th November, 1974 and not 10th October, 1974.
- (c) and (d) The information is being collected.

## †Flood control and drainage schemes of State Governments

1036. DR. Z. A. AHMAD: SHRI S. KUMARAN:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that various State
Governments have submitted their flood control

and drainage schemes for approval of the Planning Commission; and

(b) if so, the details thereof, State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): (a) and (b) According to the procedure laid down, all flood control and drainage schemes costing more than Rs. 50 lakhs each have to be technically examined at the Centre and approved by the Planning Commission for implementation as a part of the State Plans.

A statement giving the list of schemes received at the Centre from the State Governments and Union Territories for obtaining the approval of the Planning Commission is enclosed

## Statement

List of Schemes costing more than Rs. 50 lakhs each received from the State Governments/ Union Territories for obtaining the approval of Planning Commission for inclusion in the Plan

Name of Scheme		Estimated cror	•
	ASSAM	•	
1.	Construction of Brahmaputra dyke from Dhing to Hilloikunda Phase II.	2.95	Under examination in Central Water Commission
2.	Dhubri Protection Works	3.28	do
	BIHAR		
1.	Mansi Protection Works	3.0)	Scheme is to be revised by the State
2	Protection works near Barhiya	4.22	-do
3.	Sikrana Embankment Scheme	4.98	do
4.	Special protection of Kosi Eastern Embankment between 10 to 20 km.	5.50	Under examination in Ganga Floor Control Commission.
5.	Mokameh Tal Drainage Scheme	4.13	Scheme is to be revised by the Stat
6.	Pun Pun Embankment Scheme on left side.	0.99	To be processed after receiving the cos benefit ratio from the State Government
	HARYANA		
1.	Project estimate for construction of Kaithal drain from RD 0 to 163600.	0.72	Schemes are to be sponsored by the State
2.	Project estimate for constructing Amin Drain.	0.61	Government after obtaining clearance of the Ghaggar Technical Committee.
3.	Reconditioning banks of Sraswati	0.77	<u></u>

†Transferred from the 5th December, 1974.

Vame	of Scheme	Esti	mated Cost (in crores)	n Rs. Present Position	
	ORISSA				
		f double embank- ood control in basin.	10.48	The scheme is to be modified by the State Government.	
		f embankments ia Delta (Post Rengali s).	12.06	The schemes are to be revised after mode	
3	Construction of embankments in Baitarni (Post Bhimkund Dam conditions).		7 45 f	studies.	
	RAJASTHAN				
1.		d drainage scheme and its surrounding	1.63	Scheme is to be modified by the Sta Government.	
	UTTAR PRA	DESH			
۱.	Lucknow Town Protection Scheme embankment and remodelling of bridges.		8.90	To be processed on receipt of Co Benefit ratio from the State Government	
2.	Pumping Sch Town.	eme for Lucknow	3.34	Scheme is to be approved after receip of clearauce of the State Flood Contro Board.	
3.	_	of Weir by Barrage river near Lucknow.	4.42	Under examination in Ganga Floor Control Commission.	
4.		ng Works along Chitauni (Part I).	4.22	Scheme is to be approved after receipt of clearance of State Flood Contra Board.	
5.	Anti erosior Ganga and G	i measures along hagra	2.32	do	
6.		ng Works along v Chitauni (Part II).	1.43	Under examination in Ganga Flor Control Commission.	
	WEST BENG	JAL			
1.	Improvement area Stage II.	of Lower Damodar	24.37	The scheme has been cleared by the Advisory Committee of Planni	
2.	Improvement area Stage III	of Lower Damodar	2.95	Commission and is to be approved receipt of phasing of work and cle ance of State Flood Control Board.	
3.	Mahananda I (Revised estin	Embankment Scheme nate).	e 18.75	Under modification with the Sta	
4.	Urgent develo area.	opment of Sunderban	5 15 19	do	
5.	Mograhat Ba (East) Revise	sın Dramage Scheme d Estimate.	4.45	Under correspondence with State Gover ment.	
6.	Jamna Basin	Drainage Scheme	5.74	—do→	
7.	₩unur riv Scheme.	er embankment	3-82	<b>d</b> o	

Name of Scheme		Estimated Cost (in R <sub>S</sub> . crores)		Present Position	
8.	Nowi Basin Drainage Scheme	2.81	Under corres	pondence with State Govern-	
9.	Ghea Kunti Basin Drainage Scheme.	6.49		-do-	
10.	Kandi area integrated Flood Control and Drainage Scheme (Phase I)	9.15	Under exam Control Com	ination in Ganga Flood- mission.	
11.	Re-excavation of Horagong river from junction of Nowi-Sumti Khals upto junction of Nonagonj river.	0.99	Under corresp ment.	ondence with State Govern-	
12.	Beel Balli Drainage Scheme DELHI	1.25		do	
1.	Revised estimate of storm water Drainage of Shahdara Block Phase 1.	6.25	Under exam Commission.	ination in Central Water	
2.	Revised estimate of Remodelling and Lining of Najafgarh Drain from Bharat Nagar Bridge to outfall.	5.14		—do—	
3.	Revised estimate for Alipur Drainage Scheme.	0.51	Under corre ministration	spondence with Delhi Ad-	

## †Housing schemes for plantation labour

1121. SHRI L. MAHAPATRO .
SHRI NIREN GHOSH :
SHRI S. KUMARAN :
SHRI SANAT KUMAR
RAHA:

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether it is a fact that the backing of subsidised housing schemes for plantation labour of the southern and eastern States has crossed 1.9 lakh units;
  - (b) if so, the reasons therefor;
- (c) whether some State Governments have suggested to raise the income for eligibility; if so, the details thereof;
- (d) whether Government have accepted that suggestion and if not, that reasons therefor; and
- (e) how many plantation owners have fulfilled their obligations in this respect and how many have not fulfilled?

†Transferred from the 6th December, 1974.

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) and (b) According to the recent estimate about 1,75,000 eligible plantation workers are still to be provided with rent free residential accommodation by the plantation owners. The slow progress of implementation of the Subsidised Housing Scheme for Plantation Workers was due to inadequate financial resources of planters, especially the smaller ones, for investment in the provision of rent free houses to their workers.

- (c) and (d) It has been suggested that the income for eligibility of plantation workers for allotment of rent free houses built under the Scheme should be raised from Rs. 300 to Rs. 500 per month. A provision to this effect is included in the Plantations Labour (Amendment). Bitl, 1974 which is being examined by the Joint Committee of Parliament.
- (e) Information pertaining to individual plantation owners is not available.